

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 1153-1154/2024

RAGHUNANDAN

Appellant(s)

VERSUS

THE STATE OF U.P. & ORS.

Respondent(s)

Date : 15-04-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Robin Khokhar, AOR
Mr. Ram Bhadauria, Adv.
Ms. Ritu Reniwal, Adv.
Mr. B. N. Dubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time, is granted to Ld. Counsel for the petitioner, to take fresh steps in respect of respondent No.1.

In addition, notice be issued through Ld. Standing Counsel representing the State of Uttar Pradesh.

Despite service of notice on respondent Nos.2 and 4, there is no appearance on their behalf.

Records are awaited from the concerned Court.

List again on 18.7.2024.

PRADIP Y. LADEKAR
Registrar